## (42) H3

## NATIONAL COMPAN<u>IGL</u>AW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 91/16	TP 54/17	For compliance of office objections raised by registry	433( e) / 433(f)	ETA Engineering Pvt. Ltd. Vs Nitesh Residency Hotels Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. PRERNA PONAPPA 080-40726600.		Petitioner.	Huna
2	R. le. Bewch' fortiolla 8+61	alla Respr	Rande
	944884455	4	

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Again Counsel for the Petitioner requested time to comply with the objections. List it for compliance on 01.02.2018.

Member (T)

Member (J)